

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V Meeting held on 19.05.2011

The Meeting No. 7/AM-12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 19.05.2011 in Room No.213 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

Sl. No	Name of the representatives & their designation	Department
1	Dr. R.A.Lal, Director	R.O, TC, Noida
2	Sh. Nand Lal, Sr. D.O	DIPP
3	Sh. Kuldeep Singh, Asstt. Director	MSME
4	Sh. Pradip Kumar, F.T.D.O	DGFT

MEETING NUMBER : 7/84-ALC3/2011 **MEETING DATE** : 19.05.2011

Case No.:4/47/84-ALC3/2010	Party Name:SYSTEM 5S PVT. LTD.	Meet No/Date:7/84-ALC3/2011 19.05.2011	Status: Approved								
HQ File :01/84/050/00354/AM11/	RLA File :04/24/040/00302/AM11/	Lic.No/Date:0410121538 10.02.2011									
<p>Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O No. 37(5)/12/2011-2012/Hosy. Dated 16.05.2011 as detailed below:-</p> <table> <tr> <th>Export item</th><th>Export Qty</th><th>Import item</th><th>Qty. allowed</th></tr> <tr> <td>Fire fighter jacket</td><td>607 Pcs</td><td>Fire resistant fabric made from aramide,</td><td>3.00 Sq</td></tr> </table>				Export item	Export Qty	Import item	Qty. allowed	Fire fighter jacket	607 Pcs	Fire resistant fabric made from aramide,	3.00 Sq
Export item	Export Qty	Import item	Qty. allowed								
Fire fighter jacket	607 Pcs	Fire resistant fabric made from aramide,	3.00 Sq								

(multi layer flame retardant Aramide fabric assembly garment)		GSM-240+/-10%	mtrs./pc
		Fire resistant fabric width 50 mm florescent material yellow (Aramide+PVC/Aramide+Polythene)	0.20 Sq mtrs./Pc
		Fire resistant fabric width 50 mm florescent material silver grey (Aramide+PVC/Aramide+Polythene)	0.20 Sq mtrs./Pc
		Fire resistant non woven Aramide fabric with PU laminated GSM-130+/-10%	2.31 Sq mtrs./Pc
		Fire resistant non woven Aramide fabric, GSM-120+/-10%	2.31 Sq mtrs./Pc
		Fire resistant non woven Aramide fabric, GSM-140+/-10%	2.31 Sq mtrs./Pc
		Fire resistant Aramide Knit cuff 2" to 4" width	One pair/Pc
		Fire resistant Aramide thread	600 mtrs./Pc
Fire fighter trouser (multi layer flame retardant Aramide fabric assembly garment)	670 Pcs	Fire resistant fabric made from aramide, GSM-240+/-10%	2.44 Sq mtrs./pc
		Fire resistant fabric width 50 mm florescent material yellow (Aramide+PVC/Aramide+Polythene)	0.06 Sq mtrs./Pc
		Fire resistant fabric width 50 mm florescent material silver grey (Aramide+PVC/Aramide+Polythene)	0.06 Sq mtrs./Pc
		Fire resistant non woven Aramide fabric with PU laminated GSM-130+/-10%	1.89 Sq mtrs./Pc
		Fire resistant non woven Aramide fabric, GSM-120+/-10%	1.89 Sq mtrs./Pc
		Fire resistant non woven Aramide fabric, GSM-140+/-10%	1.89 Sq mtrs./Pc
		Fire resistant Aramide thread	350 mtrs/Pc

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:1/51/84-ALC3/2010	Party Name:GAURAV INTERNATIONAL	Meet No/Date:7/84-ALC3/2011 19.05.2011	Status: Approved
HQ File :01/84/050/00370/AM11/	RLA File :05/23/040/00333/AM11/	Lic.No/Date:0510284846 01.03.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S. No	Export Item	Export Qty.	Import item	Qty. allowed
1	Ladies top made of 100% cotton yarn dyed woven fabric, GSM - 102 +/-10% Style No. ISLANDIA-NWT 3589	2350 Pcs	100% cotton yarn dyed woven fabric, GSM -102 +/-10%	4018.5 Sq mtrs.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:1/52/84-ALC3/2010	Party Name:ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:7/84-ALC3/2011 19.05.2011	Status: Approved
HQ File :01/84/050/00373/AM11/	RLA File :05/24/040/00415/AM11/	Lic.No/Date:0510285449 08.03.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S.No	Export Product	Export Qty.	Import Item	Qty. allowed
1	Girls Skirt made of 100% polyester knit fabric, GSM-40+/-10%, with lining i.e 100% polyester woven fabric, GSM-64+/-10%,.(Style no. 849651)	24855 Pcs	100% polyester knit fabric, GSM-40+/-10%,	47036 Sq mtrs
			100% polyester woven fabric, GSM-45+/-10%	12765 Sq mtrs
2	Infant dress made of 100% polyester solid woven fabric, GSM-117+/-10%,(Style no. 849729/843549)	8000 Pcs	100% Polyester solid dyed woven fabric, GSM-117+/-10%	8454 Sq mtrs
3	Infant short made of 100% polyester solid dyed woven fabric, GSM-117+/-10%,(Style no. 849439)	13000 Pcs	100% polyester solid dyed woven fabric, GSM-117+/-10%	15272 Sq mtrs
4	Infant dress made of 100% polyester solid woven fabric, GSM-117+/-10%,(Style no. 849729/843549)	4780 Pcs	100% polyester solid dyed woven fabric, GSM-117+/-10%	2796 Sq mtrs
			100% polyester knit fabric, GSM-40+/-10%,	14153 Sq mts.
5	Infant skirts with lining made	4200	100% polyester knit fabric,	10905 Sq mtrs

	of 100% polyester knit fabric, GSM-40+/-10%, lining 100% polyester solid woven fabric, GSM-90+/-10% (Style no. 850046)	Pcs	GSM-40+/-10%, 100% polyester woven fabric, GSM-90+/-10%,	2250 Sq mtrs
6	Girls Skirt made of 100% polyester knit fabric, GSM-40+/-10%, with lining i.e 100% polyester woven fabric, GSM-90+/-10%,.(Style no. 850046)	6300 Pcs	100% polyester knit fabric, GSM-40+/-10%, 100% polyester woven fabric, GSM-90+/-10%	16360 Sq mtrs 3370 Sq mtrs.
7	Infant dress made of 50% wool 45% acrylics 2% nylon 3% polyester fabric, GSM-280+/-10%,(Style no. 849391)	8200 Pcs	50% wool 45% acrylics 2% nylon 3% polyester fabric, GSM-280+/-10%	5299 Sq mtrs.
8	Infant dress made of 100% polyester solid dyed woven fabric, GSM-115+/-10%,(Style no. 849504)	2500 Pcs	100% polyester solid dyed woven fabric, GSM-115+/-10%	3781 Sq mtrs.
9	Girls skirt made of 85% nylon 15% lurex knit fabric, GSM-60+/-10% & lining 100% polyester woven fabric, GSM-60+/-10% ,(Style no. 846253/861630)	5138 Pcs	85% nylon 15% lurex knit fabric, GSM-60+/-10% 100% polyester woven fabric, GSM-60+/-10%	13507 Sq mtrs. 2762 Sq mtrs.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

4	Case No.:1/2/84-ALC3/2011	Party Name:RICHA & CO	Meet No/Date:7/84-ALC3/2011 19.05.2011	Status: Approved									
	HQ File :01/84/050/00001/AM12/	RLA File :05/24/040/00438/AM11/	Lic.No/Date:0510287363 01.04.2011										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -												
	<table border="1"> <thead> <tr> <th>S. No</th><th>Export Item</th><th>Export Qty.</th><th>Import item</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>1</td><td>Ladies tunic made of 100% rayon printed woven fabric, GSM - 120 +/-10% Style No. 29H 1361354</td><td>4450 Pcs</td><td>100% rayon printed woven fabric, GSM - 120 +/-10%</td><td>10368.5 Sq mtrs.</td></tr> </tbody> </table>				S. No	Export Item	Export Qty.	Import item	Qty. allowed	1	Ladies tunic made of 100% rayon printed woven fabric, GSM - 120 +/-10% Style No. 29H 1361354	4450 Pcs	100% rayon printed woven fabric, GSM - 120 +/-10%
S. No	Export Item	Export Qty.	Import item	Qty. allowed									
1	Ladies tunic made of 100% rayon printed woven fabric, GSM - 120 +/-10% Style No. 29H 1361354	4450 Pcs	100% rayon printed woven fabric, GSM - 120 +/-10%	10368.5 Sq mtrs.									
	The R.A shall be advised to take necessary action subject to compliance of other usual conditions.												

5	Case No.:2/2/84-ALC3/2011	Party Name:LILLIPUT KIDSWEAR LTD.	Meet No/Date:7/84-ALC3/2011 19.05.2011	Status: Deferred
	HQ File :01/84/050/00002/AM12/	RLA File :05/23/040/00373/AM11/	Lic.No/Date:0510287365 01.04.2011	Defer Date:16.06.2011
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and referred the case to DC (MSME) for their examination and comments.			

The case stands deferred for re-listing on 16.06.2011.

Case No.:3/2/84-ALC3/2011	Party Name:ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:7/84-ALC3/2011 19.05.2011	Status: Approved
HQ File :01/84/050/00003/AM12/	RLA File :05/24/040/00453/AM11/	Lic.No/Date:0510287410 04.04.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S.No	Export Product	Export Qty.	Import Item	Qty. allowed
1	Infant girls dress made of 48% wool, 47% acrylic 5% other fibers woven fabric, GSM-40+/-10%, with lining	10000 Pcs	48% wool, 47% acrylic 5% other fibers woven fabric, GSM-280+/-10%,	6500 Sq mtrs

	i.e 100% polyester woven fabric, GSM-64+/-10%,.(Style no. 849391)			
2	Girls dress made of 100% polyester solid dyed woven fabric, GSM-97+/-10%, with lining i.e 100% polyester solid dyed woven fabric, GSM-64+/-10%,.(Style no. 844351)	3200 Pcs	100% polyester solid dyed woven fabric, GSM-97+/-10%	4370 Sq mtrs
3	Infant girls dress made of 100% polyester solid dyed woven fabric, GSM-78+/-10%, with lining i.e 100% polyester solid dyed woven fabric, GSM-64+/-10%,.(Style no. 849504)	10000 Pcs	100% polyester solid dyed woven fabric, GSM-78+/-10%	3781 Sq mtrs.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:7/2/84-ALC3/2011	Party Name:GAURAV INTERNATIONAL	Meet No/Date:7/84-ALC3/2011 19.05.2011	Status: Approved	
HQ File :01/84/050/00007/AM12/	RLA File :05/23/040/00377/AM11/	Lic.No/Date:0510287474 05.04.2011		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -				
S.No	Export Product	Export Qty.	Import Item	Qty. allowed
1	Ladies Top made of 100% polyester crinkle printed woven fabric, GSM-42+/-10%, with lining i.e 100% polyester woven fabric, GSM-64+/-10%,.(Style WW13L05-SS RUFFLE TOP)	4760 Pcs	48% wool, 47% acrylic 5% other fibers woven fabric, GSM-280+/-10%,	9520 Sq mtrs

2	Ladies Dress made of 100% polyester crinkle printed woven fabric, GSM-42+/-10%, with lining i.e 100% polyester woven fabric, GSM-64+/-10%,.(Style WW13L05-VINTAGE SLIP DRESS)	970 Pcs	48% wool, 47% acrylic 5% other fibers woven fabric, GSM-280+/-10%,	2861.5 Sq mtrs
The R.A shall be advised to take necessary action subject to compliance of other usual conditions.				

Case No.:8/2/84-ALC3/2011	Party Name:GAURAV INTERNATIONAL	Meet No/Date:7/84-ALC3/2011 19.05.2011	Status: Approved
HQ File :01/84/050/00008/AM12/	RLA File :05/23/040/00379/AM11/	Lic.No/Date:0510287498 05.04.2011	

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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S. No	Export Item	Export Qty.	Import item	Qty. allowed
1	Ladies tunic made of 100% polyester dyed woven fabric, GSM - 102 +/-10% Style No. 851168/843896	5000 Pcs	100% polyester dyed woven fabric, GSM -102 +/-10%	92100 Sq mtrs.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:9/2/84-ALC3/2011

Party Name: SHAHI EXPORTS PVT. LTD.

Meet No/Date: 7/84-ALC3/2011
19.05.2011

Status:
Approved

HQ File :01/84/050/00009/AM12/

RLA File :05/24/040/00452/AM11/

Lic.No/Date:0510287631
06.04.2011

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S. No	Export Item	Export Qty.	Import item	Qty. allowed
1	Ladies top made of 100% polyester	33150 Pcs	100% polyester printed fabric, GSM -	46410 Sq mtrs.

	printed fabric, GSM - 86 +/-10% Style No. 00275934	86 +/-10%	
The R.A shall be advised to take necessary action subject to compliance of other usual conditions.			

10	Case No.:1/3/84-ALC3/2011	Party Name:GAURAV INTERNATIONAL	Meet No/Date:7/84-ALC3/2011 19.05.2011	Status : Rejected
	HQ File :01/84/050/00010/AM12/	RLA File :05/23/040/00002/AM12/	Lic.No/Date:0510287773 07.04.2011	
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm have neither given legible copy of CAD nor size-wise measurement, calculation sheet in this case. In absence of the above details, Committee was unable to compute the requirement of inputs. Therefore, Committee was constrained to reject.</p> <p>RLA may take suitable consequential action accordingly.</p>			

11	Case No.:5/3/84-ALC3/2011	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:7/84-ALC3/2011 19.05.2011	Status : Transferred
	HQ File :01/84/050/00014/AM12/	RLA File :03/95/040/01010/AM11/	Lic.No/Date:0310626695 15.04.2011	
	Decision: The Committee considered the case as per agenda and relevant details and decided to transfer this			

case to DES-VII (Norms Committee-VII) for their consideration and necessary action as the similar item is being dealt by them.

12	Case No.:1/7/84-ALC3/2011	Party Name:LOYAL TEXTILE MILLS LTD	Meet No/Date:7/84-ALC3/2011 19.05.2011	Status: Deferred
	HQ File :01/84/050/00042/AM12/	RLA File :35/24/040/00005/AM12/	Lic.No/Date:3510033856 11.05.2011	Defer Date:16.06.2011
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was decided to defer the case for re-listing on 16.06.2011.			

Manual agenda cases

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Case No.24	M/s Orient Fashion Exports (India) Pvt. Ltd., New Delhi
NC No.7/AM12	F.No.01/84/50/71/AM11/DES-V
Dated 19.05.2011	Re-fixation of input output norms in respect of Advance

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that this case was cleared by NC in its meeting held on 05.08.2010. Now, firm have informed that against export item at S.No .3 & 4, the export Qty. has been interchanged without altering the total Pcs of these two export item and Qty. of inputs allowed against these. The Committee felt that in such cases R.A could have calculated and decided. However, Committee after calculation decided to allow the same as detailed below:-

S. No	Export Product	Export Qty.	Import Item	Qty. allowed
1	Infant dress in 100% cotton 21W corduroy printed woven fabric, GSM-142+/-10% Style No. 777193/777193/8000437	1345 Pcs	100% cotton 21W corudroy printed woven fabric, GSM-142+/-10%	1224 Sq mtrs.
2	Girls dress in 100% cotton 21W corudroy printed woven fabric, GSM-142+/-10% Style No.777193/800437	5028 Pcs	100% cotton 21W corudroy printed woven fabric, GSM-142+/-10%	6084 Sq mtrs.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.25	M/s Hanuman Weaving Factory, Bangalore
NC No.7/AM12	F.No.01/84/50/285/AM11/DES-V
Dated 19.05.2011	Fixation of input output norms in respect of Advance Authorisation No.0710076346 dated 29.12.2010.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to link with other case file of the firm wherein input out norms of similar item have been finalised by NC. The case stands deferred for relisting on 16.06.2011.

Case No.26	M/s Gaurav International, Gurgoan
NC No.7/AM12	F.No.01/84/50/446/AM05/DES-V
Dated 19.05.2011	Re-fixation of input output norms in respect of Advance Authorisation No.0510143448 dated 19.11.2004.

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O NO. 37(5)/13/2011-12/Hosy. dated 18.05.2011 as detailed below: -

Export item	Export Qty.	Import item	Qty. allowed
Ladies skort made of 27% cotton, 3% spandex yarn dyed stripe fabric, GSM 175±10%.	14500 Pcs	27% cotton, 3% spandex yarn dyed stripe fabric, GSM 175±10%.	2.92 sq. mtrs/Pc

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.27	M/s Chinar Forge Ltd., Punjab.
NC No.7/AM12	F.No.01/84/50/201/AM11/DES-V
Dated 19.05.2011	Fixation of input output norms in respect of Advance

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that case is under examination of DC (MSME). It was decided to defer the case for re-listing on 07.06.2011.

Case No.28	M/s Gaurav International, Gurgoan
NC No.7/AM12	F.No.01/84/50/522/AM02/DES-V
Dated 19.05.2011	Re-fixation of input output norms in respect of Advance Authorisation No.0510075294 dated 13.12.2002.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample & complete justification and technical person to explain the case in its meeting to be held on 16.06.2011. It was therefore decided to defer the case for re-listing on 16.06.2011.

Case No.29	Reference received from Jt. DGFT, Bangalore in case of M/s Aditya Birla Nuvo Ltd., Bangalore
NC No.7/AM12	F.No.01/84/162/12/AM12/DES-V
Dated 19.05.2011	Clarification regarding Para 4.1.8 of Import Policy.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter pertains to Policy Division. Hence, it was decided to withdraw this case from agenda and transfer all relevant papers to PC-4 Section for their necessary action.

Case No.30	M/s Superhouse Ltd., Kanpur
NC No.7/AM12	F.No.01/84/50/356/AM11/DES-V
Dated 19.05.2011	Re-fixation of input output norms in respect of Advance Authorisation No.0610020957 dated 10.02.2011.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample & complete justification and technical person to explain the case in its meeting to be held on 16.06.2011. It was therefore decided to defer the case for re-listing on 16.06.2011.

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